

(b) if so, the details thereof; and

(c) when it was instituted and what is the present status of the enquiry?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) to (c). Government have given permission to CBI to enquire into one case and the matter is still under investigation by CBI.

Working Women's Hostels in Metropolitan Cities

10038. PROF. P.J. KURIEN:
SHRI KAILASH MEGHWAL:

Will the Minister of WELFARE be pleased to state:

(a) whether there is acute shortage of working women's hostels in Delhi and other metropolitan cities;

(b) if so, the details of the gap between demand and availability;

(c) whether Government propose to construct more such hostels in these cities; and

(d) if so, the details thereof?

THE DEPUTY MINISTER IN THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF WELFARE (SHRIMATI USHA SINHA): (a) and (b). No survey has been conducted to ascertain the number of working women seeking hostel accommodation in the Metropolitan cities.

(c) and (d). It is proposed to sanction 70 additional working women's hostels to provide accommodation to 3,500 working women in 1990-91. However, State/Union territorywise allocations are not made under

the Scheme. The Government of India considers proposals receipt of applications from the voluntary organisations in the Metropolitan cities through the concerned State Governments/Union Territory Administrations.

Accommodation to Shopkeepers Jama Masjid Area

10039. SHRI G.M. BANATWALLA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether alternative accommodation has been allotted to all Shopkeepers removed from the vicinity of Jama Masjid, Delhi during the emergency period in 1975-76;

(b) if so, the details thereof;

(c) if not, the number of such cases still pending; and

(d) the steps being taken to allot shops to the remaining shopkeepers?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) and (b). Delhi Development Authority has reported that there were 574 eligible persons and all of them have since been allotted alternative shops/kiosks/kiosk sites.

(c) and (d). Do not arise. in view of reply to (a) and (b) above.

[*Translation*]

Thefts of Coal in NTC

10040. SHRI ISHWARCHAUDHARY:
SHRI GANGA CHARAN
LODHI:

Will the Minister of TEXTILES be pleased to state: